

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

217. C.P. (IB)/958(MB)2023

IN THE MATTER OF

Sherpalo India Advisors Private Limited

U/s 59 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 11.07.2024

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Liquidator: CS Prajakta (VC)

For the Respondent:

ORDER

Adjourned to **01.08.2024**.

SD/-
MADHU SINHA
Member(Technical)
/Anmol/

SD/-
REETA KOHLI
Member(Judicial)